

SUPREME COURT OF INDIA
RECORD OF PROCEEDINGS

IA 1/2008 in CIVIL APPEAL NO. 1491 OF 2006

RANJEET SINGH

Appellant (s)

VERSUS

STATE OF HARYANA & ORS.

Respondent(s)

(With appln(s) for early hearing and office report)

Date: 07/03/2008 This Appeal was called on for hearing today.

CORAM :

HON'BLE THE CHIEF JUSTICE

HON'BLE MR. JUSTICE R.V. RAVEENDRAN

For Appellant(s) Mr. Surya Kant,Adv.

For Respondent(s) Mr. Manjit Singh, AAG,Haryana
Mr. Harikesh Singh, Adv.
For Mr.T.V.George,Adv.

UPON hearing counsel the Court made the following
ORDER

List during the summer vacation.

I.A.No.1 is allowed.

(R.K.DHAWAN)

(VEERA VERMA)

COURT MASTER COURT MASTER